

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-9/2018 IN
OA-1511/2016**

New Delhi, this the 30th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member(A)**

Surendra Singh,
BB-50 D, Janakpuri, Delhi-110058 ... Petitioner
(Applicant in person)

Versus

1. Sh. Manoj Kumar IAS,
Director, Technical Education,
Muni Maya Ram Marg, Pitampura,
Near TV Tower, Delhi-110088.
2. Mrs. S.B. Qureshi,
Principal, Pusa Institute of Technology,
Pusa, New Delhi-110012. ... Respondents

(through Sh. G.D. Chawla for Ms. Harvinder Oberoi)

ORDER(ORAL)

Hon'ble Mr. K.N. Shrivastava, Member(A)

This CP has been filed for the alleged non-compliance of order dated 27.09.2017 in OA No. 1511/2016.

2. Sh. G.D. Chawla, appearing as proxy counsel for Ms. Harvinder Oberoi submitted that the respondents had challenged the order of the Tribunal in WP(C) No. 3663/2018 and CM Appl. No. 14495/2018 before the Hon'ble Delhi High Court. He further stated that the order of the Tribunal has been stayed by the Hon'ble High Court vide its order dated 13.04.2018. He has placed on record a copy of the said order.

3. In this view of the matter, we direct closure of this CP with liberty to the petitioner to seek its revival in case our order survives in the Hon'ble High Court.

(K.N Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

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